Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summar claims rec	•		y of claims nitted	Amount of contingent	Amount of claims not		Details in	Remar ks,
		No. of claims	Amount	No. of claims	Amount o f claims admitted	~	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1	1	1	1	1	1	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	2	2	2	2	2	2	4	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NIL
	Total	3	3	3	3	3	3	3	3	NIL

Annexure-1

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED

Date of commencement of CIRP 03/12/2021

List of creditors as on: 15/01/2022

List of secured financial creditors belonging to any class of creditors

Sl.	Name	Details	of claim			Details	of claim			Amount	Amount	Amount	Amount	Remark
No.	of	rece	eived			adm	itted			of	of any	of claim	of claim	s, if any
	Credi	Date	Amount	Amount	Nature	Amount	Amount	Whether	% of	continge-	Mutual	not	under	
	t-or	of	claimed	of claim	of claim	covered	covered	related	voting	nt	dues,	admitted	verifica-	
		receipt		admitted		by	by	party?	share in	claim	that may		tion	
		_				security	guarant		CoC		be set-off			
						interest	ee							
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure-2

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED

Date of commencement of CIRP 03/12/2021

List of creditors as on: 15/01/2022

List of unsecured financial creditors belonging to any class of creditors

5	Sl.	Name	Detai	ils of		Det	tails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
N	No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
		ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
			receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
			_		admitted		by	party?	CoC		may be			
						guarantee					set-off			
NI	IL.	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 15/01/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Si No	_		ails of receive d		Details o	of claim ad	mitted			Amount of conti- ngent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
1	Bank of India	03/01/20 22	67,59,186	67,59,186	Financial claim against Collateral Security	100%	NIL	No	25.1%	NIL	NIL	NIL		100% Admitted

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021

List of creditors as on: 15/01/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre-	Detai claim re						Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any	
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	of	Amount covered by guar- antee	related	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
1	Bank of India	03/01/2022	1,97,76,573	1,97,76,573	Unsecured Financial claim	NIL	No	73.3%	NII	NIL	NIL	· ·	100% Admitted
2	CLIX Capital Services	03/01/2022	4,30,402	4,30,402	Unsecured Financial claim	NIL	No	1.6%	NIL	NIL	NIL	· ·	100% Admitted
			2,02,06,975	2,02,06,975				74.9%	NIL				

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED

Date of commencement of CIRP 03/12/2021

List of creditors as on: 15/01/2022 List of operational creditors (Workmen)

Sl.	Name of	Name	Details o	of claim		De	tails of clai	m admitted	Amount	Amount	Amount of	Amount of	Remarks,
No.	authorised	of	recei	ved					of conti-	of any	claim under	claim not a	if any
	representa-	work	Date	Amount	Amount	Nature	Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	claimed	of claim	of	related	share in	claim	dues,			
			receipt		admitted	claim	party?	CoC, if		that may			
			_					applicable		be			
										set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED

Date of commencement of CIRP 03/12/2021 List of creditors as on: 15/01/2022

List of operational creditors (Employees)

Sl.	Name of	Name		ils of	De	tails of cla	aim admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised o	empl	claim r	eceived					of contin-	of any	of claim	claim not	if any
	representa-	-oyee	Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	tive, if any		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
			receipt		admitted	claim	party?	e in CoC,		at may	tion		
			_					if		be set-			
						applicabl				off			
NIL	NIL	NIL	NIL	NIL	NIL					NIL	NIL	NIL	NIL

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED

Date of commencement of CIRP 03/12/2021

List of creditors as on: 15/01/2022

List of operational creditors (Government dues)

Sl.	Details of o	claimant	Deta	ils of	De	tails of cla	im admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No.			claim r	eceived					of contin-	of any	of claim	claim not	if any
			Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	Donoutmo	Corrorm	of	claimed	claim	of	related	voting shar		dues, th	verifica -		
	Departme		receipt		admitted	claim	party?	e in CoC,		at may	tion		
	nt	ment						if		be set-			
								applicable		off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 15/01/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.			of claim		Details	of claim adn	nitted			Amount	Amount			Remarks,
No.	of cre	rece	ived							of contin-	of any	of	of claim	if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
						interest								
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED

Date of commencement of CIRP 03/12/2021

List of creditors as on: 15/01/2022

List of other creditors (Other than financial creditors and operational creditors)

Sl.	Name	Deta	ails of			Details of c	lai		Amount	Amount	Amount	Amount	Remarks,
No	of cre	claim ı	received			m admitte	d		of contin	of any	of claim	of claim	if any
	-ditor	Date of	Amount			Amount co	Amount co	Whether	-gent	mutual	not	under	
		receipt	claimed	of claim	of	vered by	vered by	related	claim	dues,	admitted	verifica-	
				admitted	claim	Security	guarantee	party?		that may		tion	
						interest				be			
										set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL